

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 14th July, 2017

No. HCM/MJS/T-1/92-Estt./

On her services having been required at the disposal of the High Court of Manipur, Hon'ble the Acting Chief Justice, in exercise of the powers conferred under Article 229 (1) of the Constitution of India, has been pleased to appoint Smt. R.K. Memcha Devi, a member in Grade-I of Manipur Judicial Service as Registrar, High Court of Manipur with immediate effect at her grade pay plus other allowances as admissible under the Rules, with effect from the date of her joining as Registrar.

She shall take charge of office of the Registrar, High Court of Manipur from Shri N. Rojit Singh, Registrar (Admn./PM & P), High Court of Manipur, i/c Registrar, High Court of Manipur. She is directed to take charge of office of the Registrar, High Court of Manipur today itself.

Smt. R.K. Memcha Devi shall remain in charge of the offices of the Registrar (Vigilance), High Court of Manipur as well as Member Secretary, Manipur State Legal Services Authority until further orders.

By Order etc.,

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./65203-19
Copy to:

Imphal, the 14th June, 2017

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges, Manipur
4. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
5. The Judge, Special Court (ND&PS), Manipur.
6. The Judge, Family Court, Manipur.
7. Member Secretary, MASLSA.
8. The Registrar/Registrar (Vigilance)/(Admn./PM&P), High Court of Manipur.
9. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
10. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn./PM&P), High Court of Manipur.
11. The Director, Printing & Stationery Department, Government of Manipur
- For publication of the notification in the Gazette.
12. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
13. The Assistant Registrar I/II/III/Sr. Grade Stenographer/Librarian cum Research Officer, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
15. The System Analyst, High Court of Manipur.
16. The Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The concerned File/Guard File/Notice Board.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR